

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.17 of 2013 (SZ)**

**W.P.No.29432 of 2012, (Madras High Court)**

**Applicant(s)**

M/s. Balasubramaniam Charcoal Unit,  
Veeranampalayam Village, Tiruppur

**Vs**

The District Environmental Engineer,  
Perundurai, Erode and Veeranampalayam  
Panchayat, Kangeyam,  
Tiruppur Dist. And others

**Respondent(s)**

**Legal Practitioners for Applicant(s)**

M/s. N.S. Siva Kumar  
Shri.J. Ramkumar

**Legal Practitioners for Respondents**

Smt. H. Yasmeen Ali for R-1  
Mr. Naveen Kumar Moorthy for R-2

**Application No. 24 of 2013 (SZ)**

**Applicant(s)**

M/s. Ozone Care Public Welfare  
Association rep. By its authorised  
Person Mr.P.Shatishkumar  
Tiruppur District

**Vs**

The Chairman, Tamil Nadu  
Pollution Control Board and others

**Respondent(s)**

**Legal Practitioners for Applicant(s)**

M/s. C. Prakasam

**Legal Practitioners for Respondents**

Smt.Yasmeen Ali for R-1 and R-2  
M/s.Manohar and L.G.Sahadevan for R-5  
Smt.Madhumati, Ilango  
and Shankar for R3, R4, R5 & R8  
Mr. K. Murugan for R-7  
M/s.A.Madhumathi &  
C.P.Palanichamy for R9

**Application No. 285 of 2013 (SZ) (THC)**

**W.P. No.23784 of 2012, Madras High Court**

**Applicant(s)**

M/s. Gee Carbons, Kangeyam Taluk,  
Tiruppur Dist

**Respondent(s)**

The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Perundurai Erode District and others

**Legal Practitioners for Applicant(s)**

M/s. A. Madhumathi and  
M. Mohammed Muzammil

**Legal practitioners for respondent(s)**

Mrs. H.Yasmeen Ali for R-1  
Mr.Naveen Kumar Murthy for R-2

**Application No. 286 of 2013 (SZ) (THC)  
W.P. No.28817 of 2012, Madras High Court**

**Applicant(s)**

M/s. United Carbons,  
Pothiapalayam Panchayat  
Kangeyam Taluk, Tiruppur District

**Respondent(s)**

The District Environmental  
Engineer, Tamil Nadu Pollution Control  
Board, Perundurai  
Erode District and others

**Legal Practitioners for Applicant(s)**

M/s.V.Manoharan &  
L.G.Sahadevan

**Legal practitioners for respondent(s)**

Mrs.H.Yasmeen Ali for R-1  
Mr.M.K.Subramanian  
& P.Velmani for R3

**Application No. 287 of 2013 (SZ) (THC)  
W.P. No.28818 of 2012, Madras High Court**

**Applicant(s)**

M/s. Gee Carbons,  
Veeranampalayam Village Panchayat  
Kangeyam Taluk, Tiruppur District

**Respondent(s)**

The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Perundurai, Erode District and others

**Legal Practitioners for Applicant(s)**

M/s. A. Madhumathi and  
M. Mohammed Muzammil

**Legal practitioners for respondent(s)**

Mrs.H.Yasmeen Ali for R-1  
Mr.M.K.Subramanian  
& P.Velmani for R3  
Sri.Naveen Kumar Murthy for R-2

**Application No. 288 of 2013 (SZ) (THC)  
(W.P. No.28819 of 2012, Madras High Court )**

**Applicant(s)**

M/s. Subbayan and Co.,  
Veeranampalayam Village,  
Kangeyam Taluk, Tiruppur District  
Rep. By its Partner S.Sivasakthivel

**Respondent(s)**

The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Perundurai, Erode District and others

**Legal Practitioners for Applicant(s)**

M/s. A. Madhumathi and  
M. Mohammed Muzammil

**Legal practitioners for respondent(s)**

Mrs.H.Yasmeen Ali for R-1  
Sri.Naveen Kumar Murthy for R-2  
Mr.M.K.Subramanian  
& P.Velmani for R3

**Application No. 289 of 2013 (SZ) (THC)**  
**(W.P. No.23783 of 2012, Madras High Court)**

**Applicant(s)**

M/s.Subbayan & Co.  
Veeranampalayam Village,  
Kangeyam Taluk, Tiruppur District  
Rep. By its Partner S.Sivasakthivel

**Respondent(s)**

The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Perundurai, Erode and others

**Legal Practitioners for Applicant(s)**

M/s. A. Madhumathi and  
M. Mohammed Muzamil

**Legal practitioners for respondent(s)**

Mrs.H.Yasmeen Ali for R-1  
Mr.Naveen Kumar Murthy for R-2

**Application No. 112 of 2015 (SZ)**

**Applicant(s)**

United Carbon,  
Civiyankadu, Vellaraparai  
Tiruppur District rep. By its  
Partner Mr.K.Vikram

**Respondent(s)**

The Chairman, Tamil Nadu Pollution  
Control Board, Chennai and others

**Legal Practitioners for Applicant(s)**

M/s.Y.Arunagiri & P.Ramesh

**Legal practitioners for respondent(s)**

Mrs.Yasmeen Ali for R1 & R2

**Application No.184 of 2015**

**Applicant(s)**

United Carbon,  
Civiyankadu, Vellaraparai  
Tiruppur District rep. By its  
Partner

**Respondent(s)**

The Chairman, Tamil Nadu Pollution  
Control Board, Chennai and others

**Legal Practitioners for Applicant(s)**

M/s.V.Manohar  
L.G.Sahadevan

**Legal practitioners for respondent(s)**

Mrs.Yasmeen Ali for R1 to R3

**Application No.252 of 2016**

**Applicant(s)**

K.L. Mahendraprasath  
Guddalore Village,  
Aravakurichi Taluk  
Karur District

**Respondent(s)**

1. The District Collector  
Karur Dist
2. The District Environmental Engineer  
Tamil Nadu Pollution Control Board  
Karur

3. The District Block Development Officer  
Karur
4. The Revenue Divisional Officer  
Karur

**Counsel appearing for applicant**

M/s.R Jayaprakash  
K. Vanangamudi  
R.S. Maitreya

**Counsel appearing for respondents**

Mr. M.K. Subramaniam, E.Manoharan &  
P. Velmani for R1 & R4  
Mrs. Yasmeen Ali for R2  
Mr.M.Venugopal for R3

**Application No.220 of 2017 (SZ)**

Applicant/s

P.Subbaiyan,  
97, Kadal Thottam,  
Vadapalani, Arachalur Village,  
Erode District.

Respondents

Vs. The District Collector,  
Erode District 638 011 and 3 others

Counsel appearing for applicant

V.S.Kesavan, B.Singaravelu &  
K.Eswararao,

Counsel appearing for respondents

Mrs.Yasmeen Ali for R2 & R3

Note of the Registry	Orders of the Tribunal
Item.No.6 to 16	<p>Date: 14<sup>th</sup> November, 2017</p> <p>Learned counsel appearing for the applicant and the respondents are present. As there is no time, list the matters on 01.12.2017.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>

